

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 5382
ANSWERED ON 05/04/2022

PRIS TO MEET SDGS

†5382. DR. MANOJ RAJORIA:
SHRIMATI RANJEETA KOLI:
SHRI SUMEDHANAND SARASWATI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of salient features of Rashtriya Gram Swaraj Abhiyan (RGSA) launched to develop the governance capabilities of Panchayati Raj Institutions (PRI) to meet the Sustainable Development Goals (SDGs);
- (b) the salient features of the activities undertaken under RGSA and PRI;
- (c) whether Gram Kisan Sabhas have been organized under RGSA in panchayats in the country and if so, the details thereof including Rajasthan; and
- (d) the details of the monitoring mechanism proposed to help PRIs to meet the SDGs?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) The main objective of the scheme of Rashtriya Gram Swaraj Abhiyan is to build capacity of Panchayati Raj Institution (PRIs) to deliver on Sustainable Development Goals (SDGs). Under the scheme funds are released to States/ Union Territories for different activities meant for strengthening of Panchayati Raj Institutions viz Capacity Building & Training, training infrastructure and Human Resource support for training, Strengthening of Gram Sabhas in Panchayats Extension to Scheduled Areas, Distance Learning Facility via Internet Protocol based, Support for Innovations, Technical support to Panchayati Raj Institutions, Financial Data and Analysis Cell, Panchayat Buildings, e-enablement of Panchayats, Project based funding for economic development and income enhancement, Information Education Communication and Project Management Unit.

(c) No separate Gram Kisan Sabha has been organized under scheme of Rashtriya Gram Swaraj Abhiyan including Rajasthan.

(d) The States have been advised to integrate Sustainable Development Goals relating to poverty, public, health, nutrition, education, gender, sanitation, drinking water, livelihood generation etc, which fall within the realm of Panchayats, in their respective Capacity Building

& Training Plans for imparting training to Elected Representatives and other stakeholders of Panchayats on these subjects.

For Monitoring, implementation and Management of Rashtriya Gram Swaraj Abhiyan at Central Level, National Steering Committee, Central empowered Committee and National Programme Management Unit have been set up. Similarly, at the State level State Steering Committee, State Executive Committee and State Programme Management Unit in each State have been set up. The progress of implementation of scheme is reviewed during conferences of Secretaries, Video Conferences and field visits by senior officers. Further, Management Information System (MIS) application has also been put in place to inter-alia monitor the progress of implementation of approved activities. Besides, the revamped Training Management Portal 2.0 (TMP) has been operationalized for capturing the actual training conducted by the States/Union Territories.
